

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 44

IA No. 1251/2022  
In  
CP(IB) No.183/Chd/Chd/2021  
(Admitted)

Under Section 94, IBC 2016

**In the matter of:-**

Neeraj Bansal

...Petitioner

**Present:** Ms. Divya Sharma, Advocate for the petitioner.

Let pleadings be completed at least one week before the next date of hearing. List the matter on 24.04.2023.

-sd-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

March 09, 2023  
SM

-sd-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**